

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO. 4003
TO BE ANSWERED ON 24.03.2023

CCTV ON PUBLIC STREETS

4003. SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the Government is aware of the increasing number of Closed Circuit Televisions (CCTV) installed on the public streets which are not functioning properly;
- (b) if so, the details thereof and the manner in which the number of functional and not functional cameras is ascertained;
- (c) whether the Government is aware that due to such non-functional CCTV cameras the collection of evidence on crimes has become difficult leading to delay in justice; and
- (d) if so, the steps taken to improve the functioning of CCTVs installed in public streets?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (d): 'Police' and 'Public Order' are State subjects as per seventh Schedule to the Constitution of India. As such, it is primarily the responsibility of the State Governments to make security arrangements for citizens including installation of Closed-Circuit Television Cameras (CCTVs) at public places as well as ensuring their proper monitoring and function. Further, CCTVs are installed by various Government as well as private agencies / organisations / institutions at respective places like shops, malls, streets, schools, offices etc. Some of the CCTV cameras installed by these agencies become dysfunctional due to various reasons including technical snags, construction/ digging work undertaken by civic as well as other agencies, etc. Since the operation and functioning of the CCTVs is the responsibility of the respective agencies / organisations / institutions itself, the details about CCTV cameras is not maintained centrally.

However, the Central Government supplements the efforts of the State Governments towards equipping and modernizing their police forces, by providing financial assistance under the renamed scheme of 'Assistance to States and Union Territories(UTs) for Modernisation of Police(ASUMP)' [erstwhile scheme of 'Assistance to States for Modernisation of Police(ASMP)'] to help them to upgrade the equipment, including CCTV cameras.

Further, some of the projects under Nirbhaya Fund also have provisions for installation of CCTVs at public places. These projects include Safe City Project with provisions of CCTVs along with associated Command Control Center in 8 large metropolitan cities, Integrated Emergency Response Management System (IERMS) with provisions of CCTVs and monitoring rooms at 983 major Railway Stations, project of women's safety in Public Transport of Uttar Pradesh State Road Transport Corporation with provisions of installation of CCTV, project of Bengaluru Metropolitan Transport Corporation, Government of Karnataka on Training to Women for Heavy Passengers Vehicles which also include installation of CCTV Surveillance cameras in 1000 buses, project of Government of Manipur for installation of CCTV cameras in 16 women markets etc.

Further, Central Government regularly emphasizes upon the need to keep cameras in public places in working condition.
